



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.05.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 04.05.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 21 of 2025 in Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Malay Kumar Sinha & Ors.	Gaurav M. Liberhan	Prateek Kumar Raveena Rai Moha Paranjpe Vinay Singh Col. A. Khanna (Ret.)-R8
2.	Comp. App. (AT) No. 208 of 2022 & I.A. No. 4782 of 2024, 1782, 7085 of 2025  <b>Part Heard</b>	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	Anusuya Salwan	Arjun Syal-R1 Anirban Bhattacharya, Manjira Das Gupta-R2 Kunal Godhwani-R3 Madhusmita Bora-R4 Rachit Wadhwa- R12

By order of Hon'ble Chairperson  
-Sd/-  
Registrar